

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-17-2020.

Mr. Manas Krishna T.K. ... Applicant.

Versus

State of Goa and ors.. ... Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Shri Gaurish Nagvenker, Addl. Public Prosecutor for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated :24th July, 2020

P.C.:

Shri Gaurish Nagvenker, learned Addl. Public Prosecutor seeks a weeks time. Time granted.

2. He further submits that he has furnished a copy of the reply to the learned advocate for the applicant.

3. In view thereof, stands over on 31.07.2020.

Nutan D. Sardessai, J.

MF/-